EXAMINATION COMMITTEE

1. There shall be an Examination Committee consisting of the following members, namely:

   (1) The Shaikhul Jamia (Vice-Chancellor) - Chairman;
   (2) The Naib Shaikhul Jamia (Pro-Vice-Chancellor);
   (3) The Deans of the Faculties;
   (4) The Heads of the Institutions, whose Examinations are conducted by the University;
   (5) The Dean, Students' Welfare; and
   (6) The Controller of Examinations - (Member-Secretary).

2. Functions and Powers:

   Subject to the general control of the Majlis-i-Talimi (Academic Council) the duties of the Committee of Examinations shall be:

   (1) to conduct all Examinations and to give appropriate directions for conducting the same;
   (2) to take cognizance of and action in all matters of indiscipline, misconduct, misbehaviour, cheating, use of unfair means etc. by the candidates before, during or after the Examinations, as provided in the Ordinance/Regulations relating to Examinations;
   (3) to scrutinize and declare the results of such Examinations and to scrutinise cases of retotalling of marks and Re-evaluation of scripts, rechecking of results, whenever proper application has been made by any candidate for this purpose;
   (4) to consider the Report of Examiners and make recommendations thereon for consideration and action of Majlis-i-Talimi (Academic Council);
   (5) to submit to the Majlis-i-Talimi (Academic Council) Annual Report on the working of the University Examinations;
   (6) to appoint such Sub-Committees, as may be deemed necessary to facilitate its functioning; and
   (7) to perform such other duties, as may be assigned to it by the Majlis-i-Talimi (Academic-Council).

3. The Committee shall meet as often as may be necessary.

4. Not less than half the total number of members of the Committee shall form the quorum for a meeting of the Committee.